

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 620
IB-867/PB/2019

IN THE MATTER OF:

M/s. S.A. Consultants and Forwarders Pvt. Ltd.

...PETITIONER

Vs.

M/s. Cargo Planners Ltd.

...RESPONDENT

Section

U/s 7 of IB Code, 2016

Order delivered on 15.03.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

For the Applicant

:Mr. Amar Vivek, Adv.

:Ms. Manisha Choudhary, Mr. Mansumyer Singh and Mr. Shrawan Chandrashekhar, Adv. in IA/5033/2021, R1 to R2 in IA/4532/2020 and R1 to R3 in IA/2964/2020.

ORDER

Due to paucity of time, matter is adjourned to **18.04.2023**.

Sd/-
(COURT OFFICER)